

**WRITTEN ANSWERS TO
QUESTIONS**

**Plant Manufacturing Machinery for
Jute Mills**

*858. SHRI DAULATSINHJI JA-
DEJA: Will the Minister of INDUS-
TRY be pleased to state:

(a) whether it is a fact that one of the plants which is manufacturing machinery for jute mills is languishing without proper management and is rocked by labour unrest due to which it is not meeting the requirement of machinery of the jute industry;

(b) whether any proposal has been made that this plant should be run as a cooperative under tight professional management; and

(c) if so, the reasons why Govern-
ment are not accepting the suggestion?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):

(a) Messrs Lagan Jute Machinery Company Limited, Calcutta, one of the industrial undertakings manufacturing jute machinery had declared lock-out from 27-2-1980 to 25-5-1980 on account of disturbed industrial relations. This has had adverse effect on its production-activity.

(b) and (c). Messrs Lagan Jute Company is a Government undertaking run by competent technical personnel. No concrete proposal has been received for Government's consideration to convert it into a cooperative.

**Setting up of a Truck-Engines Units by
Ashok Leyland Company in Alwar
(Rajasthan)**

*860. SHRI RAM SINGH YADAV:
Will the Minister of INDUSTRY be
pleased to state:

(a) whether it is a fact that the Ashok Leyland Company of India has taken possession of 250 acres of Land in Matsya Industrial Area, Alwar (Rajasthan) for establishing its unit for manufacturing truck-engines;

(b) whether it is a fact that Gov-
ernment of Rajasthan and the Ashok
Leyland Company have entered into
an agreement with regard to estab-
lishing the above unit at Alwar
(Rajasthan);

(c) whether it is also a fact that
work of installation of units is being
delayed due to non-supply of essen-
tial facilities and essential material
i.e. electricity, water, coal, cement
etc.; and

(d) what steps Government propose
to take for speedy installation of the
unit in scheduled time?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):

(a) to (d). M/s. Ashok Leyland Ltd.
have been issued a letter of intent on
11-7-80 for substantial expansion of
their capacity from 12,500 to 40,000
nos. medium duty commercial vehi-
cles per annum through units to be
established in Tamil Nadu, Maha-
rashtra and Rajasthan. The Company
has reported that Alwar in Rajasthan
has been identified as a tentative loca-
tion and that it is having discussions
with the State Government on the
facilities required for putting up the
unit.

Robbery in Janakpuri, New Delhi

*867. SHRI G. Y. KRISHNAN: Will
the Minister of HOME AFFAIRS be
pleased to state:

(a) whether Government's atten-
tion has been drawn to the news item
in the *Hindustan Times* dated the
13th July, 1980 to the effect that in
Janakpuri, New Delhi three persons
were badly injured by armed rob-
bers who looted their fiat on the 12th
July, 1980; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) One Shri Kailasam, resident of Janakpuri reported that on 11-7-1980 at about 1.30 A.M., while he was asleep some-one hit him with a lathi on his fore-head and left shoulder. He also noticed that his wife and brother-in-law were lying on the floor of the house in a pool of blood and house-hold articles were lying scattered. The culprits took away some valuable items. He raised an alarm. The police arrived at the spot within fifteen minutes of the report received by them.

A case u/s 458/380 IPC has been registered and a number of suspects have been interrogated. Further investigation is in progress.

Emergence of a New Island off Andaman

870. SHRI AMARSINH RATHAWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a new island off Andamans has emerged recently;

(b) what are the causes for its emergence;

(c) whether a survey team has been sent to visit that island;

(d) the details of report sent by the survey team; and

(e) the approximate area of that island?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (a) to (e). On 30th May, 1980, there was an under-water explosion about 4000 metres away in the south-east direction from the East Island situated in the north of the Andaman group of islands. On 1st June, 1980, an island about 30 metres long was visible through binoculars at low tide.

The Inspector General of Police has taken a party by sea to inspect the area. His report is awaited.

The causes for emergence of this island can only be known after a

detailed inspection has been carried out.

Grant of Pension to Family Members of Bahadur Shah Zafar II

*871. SHRI INDRAJIT GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he is aware that the great grandson of the last Mughal Emperor of Delhi (Bahadur Shah Zafar II), Prince Mirza Md. Bedar Bakht Bahadur died in Calcutta on 29 May, 1980;

(b) whether it is a fact that he was living in conditions of extreme poverty, unlike some surviving descendants of Mir Jafar; and

(c) whether Government propose to consider granting some pension to the distressed members of his family?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). It has been brought to Government's notice that Mirza Md. Bedar Bakht died in Calcutta on 29th May, 1980. He was granted a monthly pension of Rs. 400 per month for his life time on compassionate grounds. Government will consider any request of his family members on merit and with sympathy.

Boundary disputes between States

*873. SHRI MOHD. ASRAR AHMED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are any boundary disputes between States;

(b) how many of these have since been resolved and settled; and

(c) how many are still pending and what action is being taken to settle these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Boundary disputes between the following States, involving